

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:2173
ANSWERED ON:17.12.2003
SEAMEN'S PROVIDENT FUND SCAM
T. GOVINDAN

Will the Minister of SHIPPING be pleased to state:

(a) whether the Government has received any representation regarding Seamen's Provident Fund Scam amounting to Rs.100 crores at Mumbai; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI DILIPKUMAR MANSUKHLAL GANDHI)

(a) & (b): Following the misappropriation of money amounting to Rs 92.78 crores from the Seamen's Provident Fund coming to light in May 2002, a large number of petitions have been received from seamen as well as Associations, seeking intervention by the Government of India for taking action against the culprits and also for appropriate remedial measures to recoup the Seamen's Provident Fund. On receiving information regarding the alleged fraud, the Govt. of India approached the Central Bureau of Investigation immediately to investigate the matter and bring it to its logical conclusion. A proposal for recoupment of lost funds is also under consideration.